

IN THE HIGH COURT OF ORISSA, CUTTACK

Realisation of Court Fees received towards NOT READY Certified Copy Applications

Date : 13.03.2020

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Type	Reject Status
1	B MANSING	24410/2020	13.03.2020	WP (C) /18781/2018	5	U	
2	GANESH SAHOO	24411/2020	13.03.2020	JCRLA/65/2014	10	C	
3	S. MOHANTY	24412/2020	13.03.2020	WP (C) /13857/2019	5	U	
4	S. MOHANTY	24414/2020	13.03.2020	BLAPL/9618/2017	10	C	
5	A K SWAIN	24415/2020	13.03.2020	BLAPL/9330/2019	10	C	
6	D K DEHURY	24422/2020	13.03.2020	ABLAPL/4010/2019	10	C	
7	S K BISWAL	24429/2020	13.03.2020	CRLMC/186/2020	10	C	
8	S S SAHOO	24432/2020	13.03.2020	WA/637/2019	10	C	
9	D K NAIK	24434/2020	13.03.2020	WP (C) /2725/2017	10	C	
10	S K PARIDA	24436/2020	13.03.2020	WP (C) /2725/2017	10	C	
11	K. GOCHHAYAT	24437/2020	13.03.2020	WP (C) /7887/2018	5	U	
12	S.C. BISWAL	24439/2020	13.03.2020	WA/560/2018	10	C	
13	ASHOK KUMAR ROUT	24454/2020	13.03.2020	WP (C) /7798/2020	10	C	
14	PRASANJIT BEHERA	24455/2020	13.03.2020	WP (C) /8718/2020	10	C	
15	ASHOK KUMAR ROUT	24456/2020	13.03.2020	WP (C) /7800/2020	10	C	
16	R. K. BEHURA	24458/2020	13.03.2020	WP (C) /5134/2020	10	C	
17	K. MANDAL	24459/2020	13.03.2020	WP (C) /5308/2020	10	C	
18	KARTIK CHANDRA TRIPATHY	24460/2020	13.03.2020	WP (C) /5308/2020	10	C	
19	J. N. PANDA	24465/2020	13.03.2020	WP (C) /6955/2020	10	C	
20	DR. JYOTSANA MAYEE MAHARAJ	24469/2020	13.03.2020	WP (C) /2991/2020	10	C	
21	DR. PRASANT KUMAR JALLY	24470/2020	13.03.2020	WP (C) /2383/2020	5	U	
22	DR. SABITA TANDIA	24471/2020	13.03.2020	WP (C) /2629/2020	5	U	
23	DR. CHINMAYEE ARYA	24472/2020	13.03.2020	WP (C) /2384/2020	5	U	
24	DR. SURENDRA	24473/2020	13.03.2020	WP (C) /2382/2020	5	U	

	BEHERA						
25	M. SAMAL	24481/2020	13.03.2020	CRLA/413/2010	5	U	
26	BALARAM SINGH	24482/2020	13.03.2020	ABLAPL/2382/2020	5	U	
27	R. C. ROUT	24483/2020	13.03.2020	WP (C) /4698/2019	5	U	
28	B. DAS	24484/2020	13.03.2020	WP (C) /8081/2018	5	U	
29	H. SUNDARA	24485/2020	13.03.2020	WP (C) /7242/2020	5	U	
30	M. K. RANA	24486/2020	13.03.2020	WP (C) /15550/2018	1	O	
31	P. R. NAIK	24487/2020	13.03.2020	BLAPL/8763/2019	5	U	
32	M. K. RANA	24488/2020	13.03.2020	WP (C) /28047/2019	1	O	
33	M. K. RANA	24489/2020	13.03.2020	WP (C) /7472/2020	1	O	
34	M. K. RANA	24490/2020	13.03.2020	WP (C) /6509/2020	1	O	
35	M. K. RANA	24491/2020	13.03.2020	WP (C) /15551/2018	1	O	
36	P.C. MOHANTY	24492/2020	13.03.2020	WP (C) /7173/2020	10	C	
37	M. K. RANA	24493/2020	13.03.2020	WP (C) /3926/2017	1	O	
38	M. K. RANA	24494/2020	13.03.2020	WP (C) /4900/2020	1	O	
39	M. K. RANA	24495/2020	13.03.2020	WP (C) /2576/2019	1	O	
40	M. K. RANA	24496/2020	13.03.2020	WP (C) /18721/2018	1	O	
41	M. K. RANA	24497/2020	13.03.2020	WP (C) /7421/2015	1	O	
42	P.C. DAS, ADV	24499/2020	13.03.2020	WP (C) /10111/2014	10	C	
43	N.GOSWAMY	24500/2020	13.03.2020	WP (C) /11808/2009	5	U	
44	M. K. RANA	24501/2020	13.03.2020	CRLA/906/2019	1	O	
45	M. K. RANA	24502/2020	13.03.2020	CRLA/962/2019	1	O	
46	M. K. RANA	24503/2020	13.03.2020	CRLA/64/2020	1	O	
47	M. K. RANA	24504/2020	13.03.2020	CRLA/669/2019	1	O	
48	M. K. RANA	24505/2020	13.03.2020	CRLA/728/2019	1	O	
49	M. K. RANA	24506/2020	13.03.2020	CRLA/735/2019	1	O	
50	M. K. RANA	24507/2020	13.03.2020	CRLA/785/2019	1	O	
51	M. K. RANA	24509/2020	13.03.2020	CRLA/860/2019	1	O	
52	M. K. RANA	24510/2020	13.03.2020	CRLA/90/2020	1	O	
53	M. K. RANA	24511/2020	13.03.2020	CRLA/97/2020	1	O	
54	M. K. RANA	24512/2020	13.03.2020	CRLA/103/2020	1	O	
55	B. K. GOCHHAYAT	24513/2020	13.03.2020	WP (C) /3580/2005	1	O	
56	J. K. MOHANTY	24514/2020	13.03.2020	WP (C) /1459/2020	5	U	
57	N. K. SATAPATHY	24515/2020	13.03.2020	OJC/5186/1994	5	U	
58	B. N. MUDULI	24516/2020	13.03.2020	OJC/3202/1991	5	U	
59	B. B. BEHERA	24517/2020	13.03.2020	TRP (C) /288/2019	5	U	
60	P. K.	24518/2020	13.03.2020	BLAPL/1166/2014	5	U	

	MOHANTY						
61	G. K. ROUSTRAY	24520/2020	13.03.2020	CRLMP/162/2020	45	U	
62	P. SAHOO	24521/2020	13.03.2020	CONTC/2017/2019	10	U	
63	P. SAHOO	24522/2020	13.03.2020	WP (C) /28625/2019	10	U	
64	L. D. SAHU	24526/2020	13.03.2020	WP (C) /19845/2017	5	U	
65	M. R. BARIK	24527/2020	13.03.2020	WP (C) /26974/2019	5	U	
66	N. K. SATAPATHY	24528/2020	13.03.2020	WPC (OAC) /399/2000	5	U	
67	M. PATI	24529/2020	13.03.2020	WP (C) /16304/2014	5	U	
68	N. SWAIN	24530/2020	13.03.2020	WP (C) /22859/2019	5	U	
69	P. K. MOHANTY	24531/2020	13.03.2020	WP (C) /29228/2019	5	U	
70	B. PATTNAIK	24532/2020	13.03.2020	RPFAM/89/2018	5	U	
71	P. K. SWAIN	24533/2020	13.03.2020	CVREV/406/1999	5	U	
72	R. K. MOHABHOI	24534/2020	13.03.2020	CRLA/413/2019	5	U	
73	R. K. MOHABHOI	24535/2020	13.03.2020	CRLA/404/2019	5	U	
74	R. K. MALLICK	24536/2020	13.03.2020	CRLA/148/2015	4	U	
75	S. K. SWAIN	24538/2020	13.03.2020	BLAPL/10617/2019	5	U	
76	T. PRADHAN	24539/2020	13.03.2020	RFA/97/2008	5	U	
77	J. D. MUDULI	24540/2020	13.03.2020	RSA/137/2018	5	U	
78	J. SAHOO	24541/2020	13.03.2020	CRLMC/178/2014	5	U	
79	P.K. LENKA	24542/2020	13.03.2020	WP (C) /18414/2010	1	O	
80	P. K. DASH	24543/2020	13.03.2020	WP (C) /14435/2019	5	U	
81	P. K. LENKA	24544/2020	13.03.2020	WP (C) /8133/2009	1	O	
82	A. K. MISHRA	24545/2020	13.03.2020	CONTC/901/2016	4	U	
83	P. K. LENKA	24546/2020	13.03.2020	WA/191/2014	1	O	
84	BHARAT BEHERA	24547/2020	13.03.2020	WP (C) /16477/2012	5	U	
85	BHARAT BEHERA	24548/2020	13.03.2020	WP (C) /9415/2012	5	U	
86	K. RATH	24549/2020	13.03.2020	OJC/8780/1994	5	U	
87	DEBENDRA BEHERA	24552/2020	13.03.2020	WP (C) /9204/2020	10	C	
88	SUVENDU BARIK	24554/2020	13.03.2020	ABLAPL/2017/2020	10	C	
89	R. K. MALLICK	24555/2020	13.03.2020	ABLAPL/514/2020	10	C	
90	M. JATI	24556/2020	13.03.2020	WP (C) /21962/2014	5	U	
91	S. K. BEHERA	24557/2020	13.03.2020	WP (C) /18242/2018	5	U	

92	S. K. BEHERA	24558/2020	13.03.2020	WP(C)/12716/2003	5	U	
93	S. K. BEHERA	24559/2020	13.03.2020	WP(C)/3606/2004	5	U	
94	S. K. BEHERA	24560/2020	13.03.2020	WP(C)/1790/2019	5	U	
95	B. BEHERA	24561/2020	13.03.2020	WP(C)/9029/2020	10	C	
96	S. K. BEHERA	24562/2020	13.03.2020	WP(C)/4431/2005	5	U	
97	S. K. BEHERA	24563/2020	13.03.2020	WP(C)/4676/2009	5	U	
98	P. K. PANI	24564/2020	13.03.2020	WP(C)/8305/2020	4	U	
99	L. SAHOO	24565/2020	13.03.2020	CONTC/73/2020	5	U	
100	S. K. BEHERA	24566/2020	13.03.2020	CRLMP/442/2016	5	U	
				Total	562		